

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 41/RP/2023**

**Coram:**

**Shri Jishnu Barua, Chairperson**

**Shri Arun Goyal, Member**

**Shri Ramesh Babu V., Member**

**Date of Order: 4<sup>th</sup> July, 2024**

**In the matter of**

Review Petition under Section 94 (1) (f) of the Electricity act, 2003 read with Regulation 103 of the CERC (Conduct of Business) Regulations, 1999.

**And**

**In the matter of**

**Vaayu Renewable Energy (MEVASA) Private Limited,**

Plot No. 33, Daman Patalia Road,

Bhimpore, Daman-396210

**...Petitioner**

**Versus**

**Central Transmission Utility of India Limited,**

First Floor, Saudamini, Plot No. 2, Sector-29,

Near IFFCO Chowk Metro Station,

Gurgaon-122001, Haryana

**...Respondent**

**ORDER**

The Review Petitioner, Vaayu Renewable Energy (MEVASA) Private Limited, has filed the present Review Petition seeking a review of the Commission's order dated 7.12.2023 in Petition No. 20/MP/2021 filed under Section 79(1)(c) of the Electricity Act, 2003 read with Regulation 33A of Connectivity Regulations, 2009 and Section 56 of the Indian Contract Act, 1872 for relinquishment of the connectivity and

release of the Bank Guarantee dated 16.8.2018. The Review Petitioner has made the following prayers:

*“(a) Allow the present Review Petition;*

*(b) Review the order dated 7.12.2023 in Petition No. 20/MP/2021 in terms of the submission made in the present Review Petition;*

*(c) Pass any other order that this Commission may deem fit and proper in the facts and circumstances of the present Petition.”*

2. The Review Petitioner vide its affidavit dated 29.6.2024 has sought permission to withdraw the present Review Petition.

3. The Review Petition is decided by circulation. In view of the submissions of the Petitioner, the Petitioner is permitted to withdraw the present Petition.

4. Accordingly, the Petition No. 41/RP/2023 is disposed of as withdrawn.

**Sd/-  
(Ramesh Babu V.)  
Member**

**sd/-  
(Arun Goyal)  
Member**

**sd/-  
(Jishnu Barua)  
Chairperson**